| Annexure - 2 | | | | | | | | | | | | | |
|---|--|---------------------------|--|-----------------------------|----|-------------------------------------|------------------------|-----------------------------|----------------------------|---|-----------|---------------------------------------|-----------------|
| Name of the Corpor | Date of commencement of CIRP: 11/03/2021 | | | | | List of creditors as on: 29.03.2021 | | | | | | | |
| List of Unsecured Financial Creditors belonging to any class of creditors | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | |
| Sl. No Name of creditor | No. | Details of claim received | | | De | etails of claim admi | ils of claim admitted | | | Amount of any | Amount of | | |
| | | Date of receipt | | Amount of claim admitted | | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | mutual dues, that may be set- off | claim not | Amount of claim under verification | Remarks, if any |
| 1 | | | | | | | | - | | | | | |
| 2 | | | | | | - | | - | | | | | |
| 3 | | | | | | - | | - | | | | | |
| 4 | | | | | | - | | - | | | | | |
| 5 | | | | | | - | | - | | | | | |
| 6 | | | | | | - | | - | | | | | |
| 7 | | | | | | - | | - | | | | | |
| 8 | | | | | | - | | - | - | | | | |
| 9 | | | | | | - | | - | | | - | | |
| Gra | Grand Total | | | - | - | - | | - | - | - | - | - | |

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Amen Medicine Professional
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